GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION No: 3031 ANSWERED ON 22ND MARCH, 2022

ESTABLISHMENT OF MICRO FOOD PROCESSING UNITS

3031. SHRI SANGANNA AMARAPPA: DR. UMESH G. JADHAV: SHRI ANNASAHEB SHANKAR JOLLE: SHRI B.Y. RAGHAVENDRA: SHRI PRATHAP SIMHA: SHRI S. MUNISWAMY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is providing grants to establish Micro Food Processing units in the country;
- (b) if so, the details thereof especially in Karnataka State and if not, the reasons therefor;
- (c) whether the Government has received or implemented any proposal for establishing Mini Food Parks to benefit small farmers by the State Government of Karnataka; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

(a): Yes Sir.

(b): Ministry of Food Processing Industries (MoFPI) is implementing a Centrally Sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country. Support to upgrade existing units or setting up of new micro units for individuals is provided through a credit linked grants-in-aid @35% upto maximum of Rs.

10.00 lakhs. The Scheme also provides support to food processing units of SHGs/ FPOs/ Cooperatives for credit linked grants-in-aid @35%, Seed Capital to SHGs, Incubation Centre, Common Infrastructure, Marketing & Branding and Capacity Building.

The Scheme adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure.

The state-wise details of amount of loan sanctioned to Individual Micro Food Processing Enterprises including Karnataka till date under the PMFME scheme is at **Annexure-I.**

(c) & (d): MoFPI does not set up mini food parks on its own. However, the Ministry has been implementing the Scheme for Creation of Infrastructure for Agro Processing Clusters (APC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) to incentivize the setting up of agro processing clusters in the country. Till date, Ministry has approved following 4 agro processing cluster projects under the scheme in the state of Karnataka:

	Name of the Project Execution	District	•	Grant Approved
No.	Agency (PEA)		(Rs. inCrore)	(Rs.in Crore)
1	M/s Hiriyur Food Park Private Limited	Chitradurga	22.60	4.27
2	M/s GEM Food Park LLP	Devanagere	40.01	9.77
3	M/s Agro Cluster	Vijayapura/ Bijapur	21.57	10.00
4	M/s Udupi Food Park	Udupi	16.08	5.23

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3031 FOR ANSWER ON 22ND MARCH, 2022 REGARDING "ESTABLISHMENT OF MICRO FOOD PROCESSING UNITS".

DETAILS OF AMOUNT OF LOAN SANCTIONED TO INDIVIDUAL MICRO FOOD PROCESSING ENTERPRISES TILL DATE

State	No. of Beneficiaries	Term loan sanctioned by bank (in INR)
Andaman And Nicobar Islands	6	1,25,14,483
Andhra Pradesh	281	23,92,22,214
Assam	25	1,76,61,197
Bihar	13	2,52,56,685
Chandigarh	4	46,68,000
Chhattisgarh	15	1,29,00,743
Delhi	18	61,29,490
Goa	2	47,41,200
Gujarat	5	71,85,683
Haryana	84	13,37,31,252
Himachal Pradesh	152	9,89,23,690
Jammu And Kashmir	41	4,59,11,493
Karnataka	206	28,58,16,222
Kerala	55	5,39,65,462
Ladakh	2	5,00,509
Madhya Pradesh	233	30,99,25,932
Maharashtra	349	49,95,53,603
Manipur	123	28,84,16,238
Meghalaya	2	6,89,756
Odisha	135	6,76,10,260
Puducherry	1	3,15,000
Punjab	122	23,43,61,287
Rajasthan	96	14,15,82,438
Sikkim	2	17,19,000
Tamil Nadu	159	15,31,36,422
Telangana	149	3,89,25,376
Tripura	9	70,84,669
Uttar Pradesh	172	20,52,18,171
Uttarakhand	10	1,23,96,217
Grand Total	2471	2,91,00,62,690